

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1545**  
ANSWERED ON 29.07.2025

**EGRAMSWARAJ AND AUDITONLINE PLATFORMS**

1545. DR. JAYANTA KUMAR ROY:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

(a) the status of implementation of online Panchayat functioning and record keeping under eGramSwaraj and AuditOnline platforms in Jalpaiguri; and

(b) whether any training has been provided to Gram Panchayat functionaries on digital governance and public service delivery in Jalpaiguri, and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S.P. SINGH BAGHEL)

**(a)** Under the Digital India Programme, the Ministry of Panchayati Raj is implementing the e-Panchayat Mission Mode Project (MMP) across all States and Union Territories. eGramSwaraj and AuditOnline are applications developed under the e-Panchayat MMP. These applications are being implemented across Gram Panchayats throughout the country, including in the Jalpaiguri district of West Bengal. The Gram Panchayats (GPs) in the district are actively utilizing the eGramSwaraj portal for planning, budgeting, accounting, and monitoring of Panchayat activities.

All 80 Gram Panchayats in Jalpaiguri have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) on the eGramSwaraj portal for the current financial

year 2025–26. Furthermore, all GPs in the district have been onboarded on the eGramSwaraj-PFMS interface, enabling them to carry out online financial transactions to vendors under the Central and State Finance Commission grants.

Similarly, the AuditOnline platform is being utilized for conducting audits of Panchayat accounts in a transparent and systematic manner. For the audit year 2023–24, audits of all Gram Panchayats in the district have been completed, and the audit reports have been generated through the AuditOnline portal. The progress on these platforms is regularly monitored in coordination with the State Government to ensure effective implementation and compliance.

**(b)** The Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 in States/ UTs including West Bengal with the main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to Elected Representatives (ERs) and other stakeholders to develop their governance capabilities for leadership roles to enable the Gram Panchayats to function effectively. The trainings are conducted on various aspects including digital governance and public service delivery as per the needs of the States/ UTs. As per the information available on the Training and Management Portal (TMP), 271 training programmes have been conducted for Gram Panchayat functionaries, under the scheme in Jalpaiguri District.

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